

F.No.15011/241/2016-Jus(AU)
Government of India
Ministry of Law & Justice
Department of Justice

04th January 2017, Jaisalmer House
26 Mansingh Road, New Delhi-110011

Office Memorandum

Sub: Joining Report of Sh. G.R. Raghavender (CSS), Joint Secretary

The undersigned is directed to refer to DoP&T's Order No. 33/16/2016.EO(SM-I), dated 21.12.2016 and to enclose herewith the original copy of Joining Report of Sh. G.R. Raghavender, Joint Secretary for further necessary action.



(Prem Lata Kaushik)

Under Secretary to the Government of India
Telefax: 23072549

Encl: as above

Ministry of Home Affairs,
(Under Secretary, Admn,I),
North Block, New Delhi-110001

Copy to:

1. Cash Section, MHA, NDCC Building, Jai Singh Road, New Delhi-1
2. Pay & Accounts Officer, Ministry of Law & Justice, Department of Legal Affairs, Janpath Bhavan, New Delhi.
3. Sh. Rajender Kumar, Deputy Secretary, DoP&T, North Block, New Delhi
4. DOP&T, CS-I Division, Lok Nayak Bhavan, New Delhi
5. Sh. Dayanidhi Joshi, Under Secretary, Department of Industrial Policy & Promotion, Udyog Bhavan, New Delhi w.r.t. their Office Order No. A-19011/822/2014-E.I.
6. Sh. G.R. Raghavender, Joint Secretary
7. NIC for uploading on the website/e-Office of Department of Justice
8. Guard File